

Annexure - 7

Name of the Corporate Debtor: SHAH GROUP BUILDERS & INFRAPROJECTS LIMITED; Date of commencement of CIRP: 20/06/2023; List of creditors as on: 31/08/2023

List of operational creditors (Government dues)

(Amount in Rs.)

Sr. No.	Details of Claimant		Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organization	Central Government	12/07/2023	8,58,467	-	Statutory Dues	-	-	No	-	-	-	-	8,58,467	Formation of COC is stayed vide order dated 14/07/2023 Hon'ble NCLAT Principal Bench, New Delhi
				8,58,467	-		-	-		-	-	-	-	8,58,467	

General Notes:-

- "1. Claims from certain Operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective Operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors."
- Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- All the aforesaid claims shall be subject to the findings of the report of the forensic/transaction auditor